NOTICE

Subject: Release of Admit Card for the post of Food Analyst Examination on 18th January, 2020 reg.

Food Safety & Standards Authority of India (FSSAI) vide its Advertisement No. DR-03/2019 dated 16.10.2019 had invited applications for 06 posts of Food Analyst. The written examination for the post of Food Analyst has been scheduled on 18.01.2020. Admit card for the examination has been made available on FSSAI Website. Candidates are advised to visit FSSAI website and log-in for downloading/taking print out of Admit Card on the link available on FSSAI website. No hard copy of the admit card will be sent to the candidates. Your Email ID will be the log-in ID and your date of Birth in the format DDMMYYYY will be the password. The Admit Card may also be downloaded from the link given below:

https://fssaiifacbt.thinkexam.com/

For appearing in the Examination, you are strictly advised to carry a printout/hardcopy of your Admit Card (preferably in color) and also carry one original government Identity Proof as indicated in Point Number 1 of Admit Card, failing which you will not be allowed to appear in the Examination.

2. Detailed instruction to candidates appearing in the examination is given at Annexure-I.

(Vinay Kumar Tarun)
Assistant Director (HR)

Copy to:
IT Division- with a request to kindly upload the notice on FSSAI website.
IMPORTANT INSTRUCTIONS TO CANDIDATES

1. The candidates must carry a copy of Admit Card (preferably in colour) downloaded from the admit card link shared on candidate’s registered e-mail ID to the allocated Test Centre on the Date and Time mentioned above. The printed Admit Card must be presented for verification along with at least one ORIGINAL (not photocopy or scanned copy) valid PHOTO IDENTIFICATION CARD, viz. Voter Identification Card, Driving License, PAN Card, Passport or Aadhaar Card. In case the photograph does not appear/is not clear in the admit card, the candidates must bring two recent colour passport size photographs at the test centre on the day of examination. The candidates are required to submit Admit card at the centre. No candidate will be allowed to enter at the Test Centre without valid E-Admit Card and Photo Identification Card as mentioned above. In the case of post marriage or change in the name, the candidates must bring the original matriculation certificate along with original Identification Card. The identity of the candidate will be matched with the proofs to be provided by the candidates.

2. The Admit Cards can also be downloaded from FSSAI website: https://fssai.gov.in. In case your Admit Card is without photograph, you are advised to bring two recent passport size photographs to the test centre along with original photo Identification proof for pasting in attendance sheet/admit card by the Invigilator.

3. NO REQUEST FOR CHANGE IN TEST DATE/SESSION/CENTRE/VENUE WILL BE CONSIDERED UNDER ANY CIRCUMSTANCES.

4. The total duration of Test is 3 hours.

5. The candidate may write their answers only in blue/black ink. The candidates have to write answers only in the answer booklet provided to them. No separate answer sheets will be provided. Moreover, candidates should ensure that spaces/pages remaining blank are clearly crossed out before the answer booklet is handed over to the invigilator along with Question paper.

6. The candidates will write their name and personal details only in the space provided in the answer booklet. Under no circumstances, the candidate will divulge his/her identity at any space other than the designated space in the answer sheet. In case of defiant the answer booklet shall not be evaluated.

7. Candidates shall be strictly barred from going outside the examination hall during the examination period.

8. Candidates are advised to locate the Test Centre and its accessibility at least a day before the test so that they can reach the test centre on time for the test. FSSAI will not be responsible for late coming.

9. Candidates must report to their allotted Test Centre as per the Reporting Time mentioned in Admit Card so that identity verification/registration formalities i.e., Biometric and Frisking can be done prior to appearing in the test. The entry gates of Test Centre will be closed as per the scheduled Gate Closing Time. NO LATE COMING ENTRY WILL BE ALLOWED THEREAFTER.

10. Once the Biometric Attendance Registration and Capturing of Photograph are done at Registration Desk by Test Administrators, the Candidates will not be allowed to leave the Test Centre Hall/Room till completion of Test. No candidate shall be allowed to leave the Test Centre before the scheduled time for conclusion of Test.

11. Persons with Disabilities (PwBD) should contact the Test Centre Administrator of the test venue well before the time of examination for assistance in seating, if needed.

12. In case PwBD candidates need Scribe, they are required to bring their own Scribe along with his/her Photograph and Photocopy & Original ID Proof at the examination for submission to the Room Invigilator for record and verification.

13. In case the candidate is allowed to bring his own scribe, the qualification of the scribe should be one step below the qualification of the candidate taking examination. Accordingly, the PwBD candidates using the assistance of their own Scribe must ensure that the qualification of Scribe is one step below their qualification. In case it is found that the qualification of the Scribe is equivalent to or higher than the qualification of the candidate, his/her candidature shall be summarily rejected. Eligible PwBD candidates using their own Scribe in the examination are required to submit ‘Scribe Declaration Form’ as per Form-XIII given in the detailed advertisement, on the day of examination at Examination Venue.

14. Candidates using a scribe shall be eligible for compensatory time of 20 minutes for every hour of the examination. Further, persons with benchmark disabilities in the category of blindness, locomotor disability (both arms affected-BA) and cerebral
palsy and not using scribe shall be eligible for compensatory time of 20 minutes for every hour of the examination. However, the PwBD candidates in such cases would be required to submit certificate in from-XII as per the advertisement from the appropriate authority at the examination centre.

15. Admission to the test centre is abide by the Rules of FSSAI.

16. Candidates should check the particulars i.e., Name, Date of Birth, Photograph, Signature, Category, Sub-Category, etc., mentioned in E-Admit Card carefully and also eligibility in all respects as per the recruitment advertisement.

17. Your candidature for the Test is "PROVISIONAL" pending detailed scrutiny of eligibility as per the advertisement and recruitment regulations of FSSAI. In case, it is found at any stage of recruitment/selection process that the candidate does not fulfill the eligibility criteria and information provided by the candidate is found to be false or is not in conformity with the eligibility criteria mentioned in advertisement including Fee, Age, Caste Category, Sub-Category, Educational Qualification, etc. the candidature of the candidate will be rejected at any stage of recruitment/selection process and even after appointment.

18. The candidates will be allowed to enter the Test Centre only with print out of the downloaded copy of E-Admit Card, valid Photo Identification Card (in Original), 02 recent colour passport size photographs (in-case the candidate’s photograph does not appear/is not clear in the admit card), Blue or Black Ball Point Pen.

19. Travelling and other expenses would be borne by the candidate and no travelling expenses such as TA/DA, Accommodation etc. will be admissible for appearing in the Test.

20. Frisking will be done at entry gates. Candidates are strictly advised not to bring any electronic devices, viz., mobile/cellular/smart phones, electronic gadgets, pen drives, hard disks, earphones or microphones, electronic watches with computing faculties, electronic or non-electronic communication devices, hand bags, watches (Digital or Analog), purse, calculator, log tables, papers, digital diaries, books, note books, etc. which are strictly prohibited in test centres. If any candidate found in possession of any of these devices/documents, his/her candidature is liable to be disqualified. Candidates are also advised not to bring any valuable costly items to the test centres as arrangement for safe keeping will not be provided and test centre will not be responsible for safe custody, loss or theft.

21. Anyone found to be disclosing, publishing, reproducing, transmitting, storing or facilitating transmission and storage of test contents in any form or any information therein in whole or part thereof or by any means i.e., verbal or written, electronic or mechanical or taking away the papers supplied in the test centre or found to be in unauthorised possession of test content will be considered as serious misconduct and will be debarred/disqualified from selection process. FSSAI will take disciplinary and legal action as per rules and such cases will be reported to police, if necessary.

22. Your responses (answers) will be analysed with other candidates to detect patterns of similarity of right and wrong answers. If in the analytical procedure adopted in this regard, it is inferred/concluded that the responses have been shared and scores obtained are not genuine/valid, your candidature may be cancelled and/or the result withheld.

23. The candidates should regularly visit FSSAI’s website for latest updates through notification, instruction, circulars related to recruitment/selection process.

24. The admit card does not constitute an offer of employment.

25. The details printed on the E-Admit card must be checked by the candidate. In case non-receipt of Admit card or any error/ discrepancies related to the Admit card, the candidate is advised to report discrepancies, if any on email ID recruitment.fssai@gmail.com latest by 15.01.2020 along with supporting documents.